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Assam Money Lenders (Second Amendment) Act, 1954

15 of 1954

[12 May 1954]

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PREAMBLE

An

Act further to emend the Assam Money Lenders' Act, 1934.

WHEREAS it is expedient furtherto amend the Assam Money Lenders'. Act, 1934 (Assam Act, IV of 1934)hereinafter called the principal Act in the manner hereinafter appearing; It is hereby enacted as follows: -

<u>1.</u> Short title, extent and commencement :-

(1) This Act may be called the Assam Money Lenders (Second Amendment) Act, 1954.

(2) It shall have the like extent as the principal Act,

(3) It shall come into force at once.

2. Amendment of section 2 of the Assam Act IV of 1934 :-

I n item (i) of clause (6) of sub-section (3) of Section 2 of the principal Act, the words, "or a Co-operative Society" shall be omitted.